# NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

# ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.12.2017 AT 10.30 AM

CP No.36/241/HDB/2017
SRP Logistics Private Limited
Mrs. Proddaturi Malathi
SRP Logistics Private Limited & (05) Others
241

#### **Counsel for Petitioner(s):**

Γ	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
	V. Venkata Rami Reddy couns	EL to- Relitioner	9542239039 Vvzzobegossociatis	v.v.l

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
NARESH KUMPR SANGAM	Advocate	9000666072	RA
For S. Chidambalam			() 25
C.SHILPA	counted for	cshilpatsa@gmail.com 998 <b>59</b> 83500	8t

## <u>ORDER</u>

Heard Mr.V.Venkata Rami Reddy, Learned Counsel for the Petitioner and Mr.Naresh Kumar Sangam on behalf of Mr.S.Chidambaram; Ms.C.Shilpa (R5), Learned Counsels for the Respondent.

C.P. is dismissed by a separate order.

Member (T)

Member (J)

prem